

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2960

ANSWERED ON:14.03.2013

PROJECTS SCHEMES UNDER CAPART

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of schemes/projects sanctioned by Council for Advancement of People`s Action and Rural Technology (CAPART) to various States during each of the last three years and the current year, State/UT and year-wise;
- (b) the details of funds allocated and released by CAPART to various Non-Governmental Organisations (NGOs) and others during the above period, State/UT and year-wise;
- (c) whether the funds sanctioned by CAPART have not been utilized properly by some organisations;
- (d) if so, the details thereof and the action taken in this regard; and
- (e) the details of achievements made under CAPART during the above period?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): The details of schemes/projects sanctioned and funds released by Council for Advancement of People`s Action and Rural Technology (CAPART) to various Non-Governmental Organisations (NGOs) during the last three years and the current year, state-wise, are given in the Annexure.
- (c): The funds sanctioned by CAPART, as given in the Annexure, have been utilized by the Non Government Organization (NGOs).
- (d): Does not arise.
- (e): The amount released have been utilized by the NGOs for their proposed projects under the various schemes of CAPART, such as Public Cooperation (PC), Disability Action (DIS), Advancement of Rural Technology (ARTS), Organisation of Rural Poor (ORP), Gram Shree Melas (GSM), as given in the Annexure.